

**Wagon Makers Charged with
Excise Evasion**

3076. SHRI ABHAYSINH S. BHONSLE :
SHRI PRASAD BABURAO TANPURE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Wagon makers charged with excise evasion" appearing in the Indian Express dated November, 28, 1998;

(b) if so, the facts reported therein; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) and (c) Ministry of Railways is procuring wagons owned by them as well as against the scheme of "Own Your Wagons Scheme". During contracts placed in 1995 against the above, excise duty was not applicable for both the categories. Subsequently, vide notification dated 13.11.1995, the exemption of excise duty against the "Own Your Wagons Scheme" has been withdrawn.

It is understood that demand notices have been issued by excise department on wagon manufacturers totalling about Rs.20 crores against the contracts pertaining to Own Your Wagons Scheme. The wagon manufacturers have reported that even though they are willing to pay excise duty as per law, the excise authorities are not permitting Modvat relief on inputs which have been contested by the wagon manufacturers with the excise authorities. Wagon manufacturers have also intimated that they are seeking settlement of these cases through 'Kar Vivad Samadhan Scheme'. The claim of excise authorities on wagon manufacturers is to be dealt as per appropriate law.

Ministry of Railways have already approached Ministry of Finance for extending the excise duty exemption on wagon manufactured under Own Your Wagon Scheme also for the reason that these wagon are utilised by Railways for transportation of public goods and ultimate liability of the expenditure devolves on railways in the form of lease rentals.

[Translation]

Quality of Catering Service In Trains

3077. SHRI BIJOY KUMAR BIJOY :
SHRI JAGDAMBI PRASAD YADAV :
SHRI K.S. RAO :

Will the Minister of RAILWAYS be pleased to state :

(a) the trains including Rajdhani Expresses in which catering arrangements have been assigned to private contractors;

(b) whether the standard of catering service in these trains, particularly in Rajdhani Expresses has declined and the quality of diabetic and vegetarian food is the poorest;

(c) if so, the reasons therefor;

(d) the number of complaints received in this regard; and

(e) the steps taken by the Government to improve the quality of catering service in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) A list is attached as Statement.

(b) to (e) No, Sir. However, a few complaints have been received regarding quality of catering services on these trains in 1998. Remedial/punitive action has been taken against licensee responsible. Licence of Patna-New Delhi Rajdhani Express train was terminated on account of complaints and services are now being managed Departmentally.

There is no separate provision for specific type of food for diabetic/heart patients. However, tea/coffee etc. are served with separate sugar packets.

Food and mineral water samples are collected regularly under Prevention of Food Adulteration Act and Quality Control and examined. In case of samples found adulterated, departmental and legal action is taken against the vendors/suppliers. Besides, regular checks/inspections are being conducted by the Commercial and Medical officers on static and mobile catering units.

Statement

(a) List of trains running with pantry cars assigned to private contractors :

S. No.	Railway	Train No.	Name of Train
1	2	3	4
1.	C.R.	1019/1020	Konark Express
2.	C.R.	1025/1026	Pragati Express
3.	C.R.	1077/1078	Jhelum Express
4.	C.R.	2027/2028	Shatabdi Express
5.	C.R.	2137/2138	Punjab Mail
6.	C.R.	1063/1064	MAS-CSTM Express
7.	C.R.	1081/1082	MCST-CAPE Express
8.	E.R.	2019/2020	Shatabdi Express
9.	E.R.	2307/2308	Howrah Jodhpur Express (S.F.)
10.	E.R.	2309/2310	Rajdhani Express
11.	E.R.	3003/3004	Howrah Bombay Mail
12.	E.R.	3005/3006	HWH-ASR Express
13.	E.R.	3151/3152	SDAH-JAT Mail
14.	N.E.	5205/5206	Lichhavi Express
15.	N.E.	5011/5012	Raptisagar Express
16.	N.E.	5045/5046	ADI-GKP Express
17.	N.E.	5047/5048	Purvanchal Express
18.	N.E.	5063/5064	Awadh Express
19.	N.E.	5087/5088	Amarnath Express
20.	N.E.	5089/5090	GKP-HYB Express
21.	N.E.	5217/5218	CLA-MFP Express
22.	N.E.	5219/5220	CLA-DBG Express
23.	N.E.	1015/1016	Kushinagar Express
24.	N.E.	2133/2134	Pushpak Express
25.	N.F.	4055/4056	Brahmaputra Mail
26.	N.F.	5602/5603	GHY-DBRT intercity Express
27.	N.F.	5609/5610	Awadh Assam Express
28.	N.F.	5621/5622	North East Express
29.	N.F.	5645/5646	GHY-DDR Express
30.	N.F.	5651/5652	Lohit Express

1	2	3	4
31.	N.F.	5657/5658	Kanchanjunga Express
32.	N.F.	5659/5660	Kamrup Express
33.	N.F.	5905/5906	Kamrup Express (M.G.)
34.	N.F.	5623/5624	Cochin-Guwahati Express
35.	N.R.	5625/5626	SBC-GHY Express
36.	N.R.	1 SB/2 SB	Samdari-Bhildi Passenger (M.G.)
37.	N.R.	2005/2006	Shatabdi Express
38.	N.R.	2011/2012	Shatabdi Express
39.	N.R.	2013/2014	Shatabdi Express
40.	N.R.	2015/2016	Shatabdi Express
41.	N.R.	2017/2018	Shatabdi Express
42.	N.R.	2311/2312	Kalka Mail (S.F.)
43.	N.R.	2401/2402	Shramjeevi Express (S.F.)
44.	N.R.	2421/2422	Rajdhani Express
45.	N.R.	2423/2424	Rajdhani Express
46.	N.R.	2425/2426	Rajdhani Express
47.	N.R.	2471/2472	Swaraj Express (S.F.)
48.	N.R.	2475/2476	Sarvodaya Express
49.	N.R.	2477/2478	Sarvodaya JAT-Hapa Express
50.	N.R.	2779/2780	Goa Express (S.F.)
51.	N.R.	4057/4058	Kashi-Vishwanath Express
52.	N.R.	4083/4084	Mahananda Express
53.	N.R.	4245/4246	Tapti Ganga Express
54.	N.R.	4659/4660	NDLS-ASR Express
55.	N.R.	4667/4668	Malwa Express
56.	N.R.	4681/4682	Ludhiana Express
57.	N.R.	4709/4710	Bikaner-Churu Link Express (M.G.)
58.	N.R.	4789/4790	Bikaner Express (M.G.)
59.	N.R.	4827/4828	Ranakpur Express (M.G.)
60.	N.R.	4893/4894	Jodhpur Mail (M.G.)
61.	N.R.	2427/2428	ADI-NDLS Rajdhani Express
62.	N.R.	2437/2438	SC-HNZM Rajdhani Express
63.	N.R.	2029/2030	Amritsar-New Delhi Shatabdi (Reverse)

1	2	3	4
64.	S.C.	2713/2714	Satavahana Express (S.F.)
65.	S.C.	2711/2712	Pinakini Express (S.F.)
66.	S.C.	7021/7022	Dakshin Express
67.	S.C.	7017/7018	SC-RJT Express Extension of Shirdi
68.	S.C.	7061/7062	Shirdi Express
69.	S.C.	7245/7246	Ratnachal Express
70.	S.C.	9769/9770	Jaipur-Purna Express
71.	S.C.	7057/7058	Cochin-Bilaspur
72.	S.C.	7081/7082	Ahilyanagri Express
73.	S.C.	7029/7030	Cochin-Hyderabad
74.	S.C.	2715/2716	Nanded-Amritsar Express
75.	S.C.	2703/2704	Faluknuma Express
76.	S.C.	7617/7618	Tapovan Express
77.	S.E.	2801/2802	Purshotam Express (S.F.)
78.	S.E.	8001/8002	Howrah-Bombay Mail
79.	S.E.	8033/8034	ADI-HWH Express
80.	S.E.	8101/8102	Muri Express
81.	S.E.	8301/8302	Hirakud Express
82.	S.E.	8401/8402	Puri-Okha Express
83.	S.E.	8601/8602	Tata-PKT Express linked with 8101/02
84.	S.E.	8689/8690	Bokaro-Alleppey Express
85.	S.E.	8543/8544	Samta Express
86.	S.E.	8603/8604	Ranchi/Hatia - Delhi Weekly
87.	S.E.	8553/8554	VSKP-HNZM (Via BZA) Bi-weekly
88.	S.E.	2021/2022	Shatabdi Express
89.	S.R.	2007/2008	Shatabdi Express
90.	S.R.	2023/2024	Shatabdi Express
91.	S.R.	2429/2430	Rajdhani Express
92.	S.R.	2431/2432	Rajdhani Express
93.	S.R.	2607/2608	Lalbagh Express (S.F.)
94.	S.R.	2617/2618	Mangala Express (S.F.)
95.	S.R.	2633/2634	Rajdhani Express
96.	S.R.	2637/2638	Kudal Nagar Express (S.F.)

1	2	3	4
97.	S.R.	2675/2676	Kovali Express (S.F.)
98.	S.R.	6045/6046	Navjivan Express
99.	S.R.	6309/6310	Cochin-Patna Express
100.	S.R.	6315/6316	Cochin-Howrah Express
101.	S.R.	6335/6336	NCJ/TVC-GIM Express
102.	S.R.	6337/6338	Cochin-Rajkot Express
103.	S.R.	6339/6340	NGC-MCST Express
104.	S.R.	6341/6342	TVC-ERN Express
105.	S.R.	6501/6502	Ahmedabad Express
106.	S.R.	6687/6688	Navyug Express
107.	S.R.	6323/6324	TVC-HWH Express
108.	S.R.	6343/6344	Kerala (ERS) - Nizamuddin
109.	S.R.	6505/6506	SBC-HNZM (Via Hubli) Weekly
110.	S.R.	2677/2678	SBC-CBE Extension of Kovai Exp.
111.	S.R.	6331/6332	Trivendrum-Kurla Express
112.	W.R.	2009/2010	Shatabdi Express
113.	W.R.	2473/2474	Sarvodaya Express
114.	W.R.	2933/2934	Karnavati Express (S.F.)
115.	W.R.	2955/2956	BCT-JP Express (S.F.)
116.	W.R.	9011/9012	Gujarat Express
117.	W.R.	9305/9306	Shipra Express
118.	W.R.	9965/9966	Bhildi Express (M.G.)

[English]

Allotment of Government Accommodation

3078. SHRI NARESH PUGLIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Delhi High Court has restrained the Union Government from allotting Government accommodation to trusts, memorials and political parties and also directed to adopt a clear policy in the matter;

(b) if so, the criteria laid down for the allotment of such accommodation; and

(c) the details of the allotments made during 1998 till date, category-wise?